- (11) Notification No F1(50)/60-GA, dated the 31st May, 1961, publishing the Delhi Development (Management of Propeities) Regulations, 1961, issued by the Delhi Development Authority [Placed in Library. See No LT-3101/61]
- (iii) Notification GSR No 1111, dated the 29th August, 1961, publishing the Delhi Development (Betterment Charge Arbitration) Rules, 1961, issued by the Ministry of Health [Placed in Library See No LT-3338/61]
- (iv) Notification SO No 2226, dated the 7th September, 1961, publishing the Delhi Develop-Authority ment (Salaries Allowances and Conditions of Service) Regulations, 1961, issued by the Delhi Development Authority [Placed in Library See No LT-3339/ 61 1
- AMENDMENTS IN SCHEDULE III TO THE IAS (PAY) RULES 1954

SHRIMATI MARAGATHAM CHAN-DRASHEKHAR Sir, I beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs publishing further amendments in Schedule III to the Indian Administrative Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951 —

- (1) Notification GSR No 1463, dated the 5th December, 1961.
- (11) Notification GSR No 1464, dated the 8th December, 1961
- (111) Notification G.S.R No 77, dated the 12th January, 1962
- (1v) Notification GSR No 101, dated the 17th January, 1962
- (v) Notification GSR No 157, dated the 34th January, 1962

(v1) Notification GSR No 187, dated the 8th Febluary, 1962

(v11) Notification GSR No 225, dated the 13th February, 1962.

on the Table

(VIII) Notification GSR No 228, dated the 20th February, 1962

[Placed in Library See No LT-28/62 for (1) to (VIII)]

- (1x) Notification GSR No 311, dated the 13th March, 1962
- (x) Notification GSR No 352, dated the 13th March, 1962
- (x1) Notification GSR No 381, dated the 24th March, 1962
- (x11) Notification GSR No 426, dated the 3rd April 1962
- (XIII) Notification GSR No 573, dated the 18th April, 1962

[Placed in Library See No LT-147/62 foi (ix) to (xiii)]

- (1) THE TERRITORIAL COUNCILS (ELEC-TION OF MEMBERS) RULES, 1962
 - (11) THE TERRITORIAL COUNCILS (AMENDMENT) RULES, 1962

SHRIMATI MARAGATHAM CHAN-DRASHEKHAR SIR, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of section 54 of the Territorial Councils Act, 1956 —

- (1) Notification GSR No 5 dated the 1st January, 1962, publishing the Territorial Councils (Election of Members) Rules, 1962 [Placed in Library See No LT-3503/ 61]
- (11) Notification GSR No 216, dated the 14th February, 1962 publishing the Territorial Councils (Amendment) Rules, 1962 [Placed in Library See No LT-106/61]
- THE UPSC (EXEMPTION FROM CONSULTATION) AMENDMENT REGULATIONS 1962

SHRIMATI MARAGATHAM CHAN-DRASHEKHAR SIT I also beg to

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